

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-519
IB-742/ND/2021

IN THE MATTER OF:

Seekruit HR Technologies Pvt. Ltd.

....Applicant

SECTION

U/s 10 IBC

Order delivered on 02.03.2022

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv Swarnika Aggarwal And Adv Prabhjit Singh Soni
For the Respondent :

ORDER

Arguments heard. **Reserved for orders.**

-Sd-

(HEMANT KUMAR SARANGI)
MEMBER (T)

-Sd-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)